

one vessel viz. M. V. 'Triveni' has been delivered so far and the remaining 3 are still under construction.

(d) Information is being collected and will be laid on the Table of the House in due course.

(c) The specifications of all the four vessels are in conformity with the requirement of the Union Territory and do not require any alteration or addition before utilisation.

Capacity of Emergency Wards of Hospitals in Delhi

4369. SHRI BHEKHU RAM JAIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the capacity of emergency wards in various hospitals of Delhi;

(b) what is the number of emergency cases attended to in various hospitals of Delhi;

(c) whether Government propose to improve standard and expand the capacity of emergency wards and accident services in the hospitals in Delhi; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) 541 beds.

(b) 1415 average per day.

(c) and (d) Improvement in the standard of service and expansion of the capacity of emergency wards and accident services is always kept in view while formulating schemes for expansion of hospitals, and efforts made to provide increased hospital facilities in Delhi subject to availability of resources.

Local Purchase of Ayurvedic Medicines

4370. DR. A. U. AZMI: Will the Minister of HEALTH AND FAMILY

WELFARE be pleased to refer to the reply given to unstarred Question No. 498 on the 20th November 1960 regarding local purchase of Ayurvedic medicines and lay on the Table of the House a copy of the instructions issued in this behalf to the Medical Officers-in-charge of the C.G.H.S. Dispensaries (Ayurvedic Wing) authorising the local purchase of Ayurvedic medicines prescribed by the Specialists in that system in case of their non-availability either in the Stores Depot or in the Dispensary and the mode of reimbursement of their cost to the beneficiaries, as some of the Ayurvedic Dispensaries are not aware of these orders;

(b) if not, the reasons therefor.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). A copy of instructions issued by C.G.H.S. Delhi is laid on the Table of the House (Placed in Library. See No. LT-1670/80).

Railway Lines for Survey in Orissa

4371. SHRI GIRIDHAR GOMANGO. Will the Minister of RAILWAYS be pleased to state:

(a) the names of the railway lines suggested by the Government of Orissa to his Ministry for survey;

(b) the names of the lines taken up for survey and likely to be completed; and

(c) the railway lines proposed to be included for construction in Sixth Plan period by his Ministry in that State.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) (1) Talcher-Sambalpur.

(2) Koraput-Parvatipuram/Bayegada.

(3) Gauge conversion of Rupai-Talband NG line.

(4) Khurda Rd.—Bolangir.